

[Translation]

Production of Fertilizer by SAIL

4280. SHRI R.S. GAVAI :
PROF. JOGENDRA KAWADE :

Will the Minister of STEEL AND MINES be pleased to state :

(a) the name of the fertilizers produced by the Steel Authority of India Limited;

(b) the total quantity of fertilizers produced and sold by the SAIL during the last three years and till date;

(c) the total loss suffered or profit earned by the Government by the sale of these fertilizers during the last three years and till date; and

(d) the steps taken by the Steel Authority of India Limited to increase the sale of the fertilizers produced by it ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) The fertilizers produced by Steel Authority of India Limited (SAIL) are Ammonium Sulphate (AS) and Calcium Ammonium Nitrate (CAN).

(b) The total quantity of fertilizers produced and sold by the SAIL during the last three years and till date is as under :

Item	Unit : Tonnes			
	1995-96	1996-97	1997-98	1998-99 (Apr '98- Prov.)
Production				
Ammonium Sulphate	84869	86793	87910	6409
Calcium Ammonium Nitrate	148284	115195	91275	973
Total	233153	201988	179185	7382

Item	Unit : Tonnes			
	1995-96	1996-97	1997-98 (Prov.)	1998-99 (Apr '98- Prov.)
Sale :				
Ammonium Sulphate	79901	90340	89321	1423
Calcium Ammonium Nitrate	172999	116827	95013	547
Total	252900	207167	184334	1970

(c) The loss suffered by SAIL on Ammonium Sulphate and Calcium Ammonium Nitrate produced during the last three years is as under :

(Rs. in Crores)		
1995-96	1996-97	1997-98 (Prov.)
35	46	49

(d) In SAIL, Ammonium Sulphate is a Bye-Product. Its production depends on the production plan of steel, coke even pushing etc. As regards Calcium Ammonium Nitrate, production of this an intermediaries would depend upon many operational aspects, price of naphtha and economics of production etc.

The price of both Ammonium Sulphate and Calcium Ammonium Nitrate has been decontrolled with effect from 10/06/1994 resulting in withdrawal of subsidy, thus making the fertilizer production and increasing sales unremunerative for SAIL plants. The Ministry has taken up the matter with the concerned Ministries for corrective measures.

Touts Activities at Jabalpur Railway Parcel Office

4281. SHRI DADA BABURAO PARANJPE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware that money is being charged illegally from the traders by the touts for years together in the Jabalpur Railway Parcel Office with connivance of Railway officials;

(b) whether the Railways have incurred revenue losses by making wrong declarations of the goods and by taking weightage-measurements against the rules by touts.

(c) if so, the details thereof; and

(d) the action taken/proposed to be taken by the Railway Administration against the guilty officials ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (d) Activities of touts are not noticed in transactions at Jabalpur Parcel Office, The consignments are booked/taken delivery of either by the party itself directly or by the Agents authorised by the party. Surprise checks are conducted by the concerned staff and officers. During 1997-98, 93 checks were conducted in various parcel offices over Central Railway by Vigilance Department and 32 staff were detected indulging in malpractices and were taken up for